

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.80 of 2014 &  
IA Nos. 149 & 151 of 2014**

**Dated : 22<sup>nd</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Education Research & Development Foundation ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Jayant Bhushan, Sr. Adv.  
Mr. Buddy A. Ranganadhan**

**Counsel for the Respondent (s) : Mr. M.G.Ramachandran  
Mr. Vishal Gupta  
Mr. Kumar Mihir for R-2**

**ORDER**

We have heard the learned senior counsel for the appellant and respondents as well. As agreed by both the parties, post the matter for further hearing on **29.05.2014 at 4.00 P.M.**

**(Rakesh Nath)  
Technical Member  
hcj/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**